

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 59.
TO BE ANSWERED ON 24.02.2016**

SHARE OF MUSLIMS IN EMPLOYMENT

59. SHRI ASADUDDIN OWAISI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether as per data of census 2011, Muslims have the least share of working people about 33% among all the religious communities in the country and if so, the details thereof;
- (b) the comparative share of employment of all communities to Muslims;
- (c) whether there is any reasons mentioned in the Census for low share of Muslims in employment and if so, the details thereof;
- (d) whether inspite of Government's efforts to increase the share of Muslims in employment in the country, the figure remains low; and
- (e) if so, the details thereof and the steps taken or being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) & (b): As per data made available from under Census 2011, the comparative share of employment of all communities [Worker Population Ratio (WPR) among persons of major religious groups] is as under:

<u>Major religious groups</u>	<u>WPR</u>
Hinduism	41.0
Islam	32.6
Christianity	41.9
Sikhism	36.3
Buddhist	43.1
Jain	35.5
Other religions and persuasions	48.5
Religion not stated	31.3
All	39.8

(c): The reason for not working by an individual is not collected in the Census.

(d): As per NSS 68th Round Report of National Sample Survey Office (NSSO) on 'Employment and Unemployment Situation among Major Religious Groups in India' (July 2011 – June 2012), although there is a decrease in the Worker Population Ratio (WPR) amongst rural persons of Islamic Community, there has been an improvement of 1.1% in respect of urban persons of Islamic community as compared to NSS 66th Round of similar Report.

(e): Pursuant to the receipt of Sachar committee Report and under the Prime Minister's New 15 Point Programme, with a view to enhance opportunities for education, ensure an equitable share for minorities in economic activities and employment through existing and new schemes, enhanced credit support for self-employment, recruitment to State and Central Government jobs, skill development of minorities, measures for special development initiatives and affirmative action, protection and management of Waqf Properties, etc, the Government has already undertaken various schemes/initiatives for the welfare of minorities, the details of which are at Annexure.

All these schemes/initiatives are being implemented by various Ministries/Departments of the Central Government either exclusively or by earmarking of 15% of overall physical/ financial target (under the scheme) for the welfare of minorities throughout the country. These schemes are being implemented in addition to other schemes of the Central and State Governments, which are meant for different beneficiaries stipulated under such schemes without any differentiation on socio-religious ground. The details of implementation of these schemes/initiatives are available on the website of the Ministry of Minority Affairs- www.minorityaffairs.gov.in.

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Annexure referred to in reply to part (e) of the Lok Sabha Unstarred Question No. 59 to be answered on 24.02.2016 asked by Shri Asaduddin Owaisi regarding 'Share of Muslims in Employment'

DETAILS OF SCHEMES/INITIATIVES FOR THE WELFARE OF MINORITIES ARE AS UNDER:

- i. Enhancing opportunities for education
 - a. Pre-Matric Scholarship
 - b. Post-Matric Scholarship
 - c. Merit-cum-Means Scholarship
 - d. Maulana Azad National Fellowship
 - e. Integrated Child Development Services (ICDS) scheme for providing services through Anganwadi Centres
 - f. Sarva Shiksha Abhiyan (SSA) and opening of Kasturba Gandhi Balika Vidyalayas
 - g. 'Padho Pardesh'- Interest subsidy on educational loans for overseas studies
 - h. 'Nai Udaan'- Support for students clearing Prelims conducted by UPSC, SSC, State Public Service Commissions, etc.
 - i. Scheme for Providing Quality Education in Madarsas (SPQEM)
 - j. Scheme for Infrastructure Development of Minority Institutions (IDMI)
 - k. Greater Resources for Teaching Urdu
 - l. Free Coaching and Allied Scheme
 - m. Schemes of Maulana Azad Education Foundation (MAEF) for promotion of education.
 - n. Mid Day Meal Scheme
 - o. Rashtriya Madhyamik Shiksha Abhiyan (RMSA)
 - p. Sakshar Bharat/ Maulana Azad Taleem-e-Balighan
 - q. Jan Shikshan Sansthan (JSS)
 - r. Block Institutes of Teachers Education
 - s. Women's Hostel.

- ii. Ensuring an equitable share for minorities in economic activities and
 - a. Swarnjayanti Gram Swarajgar Yojana (renamed as Aajeevika/ National Rural Livelihood Mission)
 - b. Swarn Jayanti Shahari Rojgar Yojana (SJSRY) renamed as National Urban Livelihood Mission
 - c. 'Seekho Aur Kamao'-Skill Development Initiatives
 - d. Upgrading Skill and Training in Traditional Arts/Crafts for Development (USTTAD)
 - e. Industrial Training Institutes (ITIs)
 - f. Restructuring of NMDFC and Loan schemes of National Minority Development & Finance Commission (NMDFC)
 - g. Bank credit under Priority Sector Lending

- h. Issue of guidelines for giving special consideration for recruitment of minorities.
 - i. Opening of new Bank Branches/ awareness campaigns.
- iii. Improving the conditions of living of minorities
- a. Indira Awaas Yojana (IAY)
 - b. Basic Services for Urban Poor (BSUP)
 - c. Integrated Housing and Slum Development Programme (IHSDP)
 - d. Urban Infrastructure and Governance (UIG)
 - e. Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT)
 - f. National Rural Drinking Water Programme (NRDWP)
 - g. Multi-sectoral Development Programme (MsDP)
 - h. Waqf matters
 - i. Strengthening of State Waqf Boards
 - j. Computerisation of records of States Waqf Boards.
- iv. Prevention and control of communal disharmony and violence
- a. Issue of guidelines on communal harmony.
- v. Others
- a. 'Nai Roshni'- Leadership development of minority women
 - b. Hamari Dharohar
 - c. Representation of minorities in Urban & Rural local bodies
 - d. Exemption of Waqf properties from State Rent control Act
 - e. Appropriate training modules to be prepared for sensitization of Government functionaries
 - f. Multi-media campaign for wide publicity of Government schemes/programmes
 - g. Annual Meeting between CWC and ASI and protection of Waqf monuments
 - h. Setting up of Assessment & Monitoring Authority (AMA)
 - i. Setting up of National Data Bank (NDB)
 - j. Review of Delimitation Act
 - k. Dissemination of information in vernacular languages.

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